

Less than 7 days	More the 7 days but less than 15 days	More than 15 days but less than one month
33	25	7

These applications could not be cleared for issue of food cards because field inquiries could not be completed in these cases. Circle: Offices have been directed to dispose of all such applications, which are pending more than 7 days, expeditiously.

[*Translation*]

**Divaralon of Funds Allocated under J.R.Y by States**

147. SHRI MOHAN SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government are contemplating to liberalise the conditions of Jawahar Rozgar Yojna with the purpose of rural development under which village development work would be entrusted not only to Gram Panchayats but to block and district boards also;

(b) whether the union Government was fully assured by the State Governments that funds allotted under the Jawahar Rozgar Yojna would be spent only on rural development; and

(c) whether the amount allotted for this purpose has been spent other-wise in some States; if so, the details thereof and action taken or proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI G. VENKAT SWAMY): (a) No changes in the Jawahar Rozgar Yojana guidelines which prescribes the implementation of the programme through the village panchayats

at the village level and District Rural Development Agencies (DRDAs) and zila parishads (ZPs) at the district level is under consideration of the Government.

(b) Jawahar Rozgar Yojana is a Centrally Sponsored Programme for creation of wage employment in the rural areas only. Funds are provided to the State Governments with the assurance that they will be used in the rural areas only.

(c) There are no instances in the knowledge of the Government of India where the funds have been spent otherwise. However, if such instances are proved, the Government of India would recover the money so mis-spent.

**Ownership rights to the Owners of Jhuggi-Jhoparlas**

148. SHRI MOHAN SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to give ownership rights to those poor persons and other belonging to economically weaker section who have built Jhuggi Jhoparis in the four metropolitan cities of Delhi, Bombay, Calcutta and madras and have been residing there in for the last four years;

(b) whether any scheme is under the consideration of the Government to improve the residential units in these slums by way of extending bank loan facilities to the owners of such Jhuggi-Jhoparis; and